

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.**

**ORDER**

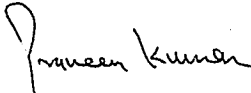
I, hereby authorize the following Judicial Officer during the Winter Vacation, 2022, w.e.f. 26.12.2022 to 31.12.2022 at North-East District, Karkardooma Courts, Delhi to look after the urgent work under the Delhi Rent Control Act, 1958 on the dates mentioned below against their name:-

S.No.	Name of the Judicial Officer	Period of Detention	Court Room No.
1.	Ms. Babita Puniya, SCJ/RC	26.12.2022, 27.12.2022, 28.12.2022, 30.12.2022, 31.12.2022	204 (new building)

The aforesaid Judicial Officer shall hold the Court in their respective court room during Winter Vacation, 2022 and shall be assisted by her own court staff. The names and particulars of the staff detained by her for the said purpose, be sent to this office well in advance.

The aforesaid Judicial Officer and the Court Staff members detained shall be entitled to avail Compensatory Leave in the Calendar Year 2023 in lieu of the duty actually performed during the Winter Vacation, 2022.

The Office of the Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi will remain open daily from 10:00 a.m. to 5:00 p.m. during the Winter Vacation, 2022, except holiday i.e. 29.12.2022 on account of Guru Gobind Singh's Birthday.

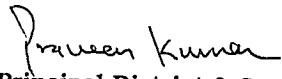
  
**(PRAVEEN KUMAR)**  
Principal District & Sessions Judge,  
North-East District,  
Karkardooma Courts, Delhi

No. 7887 7900 /Judl./N-E/KKD/Delhi/Win.Vac./2022

Dated : 1 DEC 2022

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (Hqs), Tis Hazari Courts, Delhi
3. The Principal District & Sessions Judges of all the Court Complexes, Delhi/New Delhi.
4. All the Judicial Officers posted at North-East District, Karkardooma Courts, Delhi.
5. The Accounts Officer, Accounts Branch, through Ld. D.D.O., North-East District, Karkardooma Courts, Delhi.
6. The Officer Incharge, Pool Car Section, Karkardooma Courts, Delhi
7. The Branch Incharge of all the Branches, North-East District, Karkardooma Courts, Delhi.
8. The PRO, Karkardooma Courts, Delhi
9. The Secretary, Shahdara Bar Association, Karkardooma, Delhi.
10. The Website Committee, Tis Hazari Courts and Karkardooma Courts, Delhi
11. PS/Reader to the Ld. Principal D&SJ, N-E District, KKD Courts, Delhi.
12. R&I Branch, North-East District to upload the same on LAYERS.
13. Notice Board, through Care Taker, North-East District, Karkardooma Courts, Delhi

  
Principal District & Sessions Judge  
North-East District,  
Karkardooma Courts, Delhi

